

have protested against Government's decision to channelise the import of wool tops through the State Trading Corporation only;

(b) if so, the details of the memorandum received, if any; and

(c) Government's reaction thereto?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK):** (a) and (b). The Wool and Woollens Export Promotion Council which also represents the woollen and mixed hosiery industry had passed a resolution on the 29th November, 1967, protesting against the decision to canalise the import of wool through the State Trading Corporation.

(c) Government feel that the decision to canalise imports of wool through the State Trading Corporation was taken for valid reasons and was a correct decision.

#### **Mazagon Dock, Ltd.**

4152. **SHRI S. S. KOTHARI:** Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Mazagon Docks Ltd. has an expansion scheme;

(b) if so, whether Government have sanctioned such expansion;

(c) the total cost thereof; and

(d) the estimated increase in the output of various vessels and items produced by it and the schedule of the expansion programme?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA):** (a) Yes, Sir.

(b) Yes, Sir.

(c) The total cost of the Expansion Scheme has been estimated at Rs. 832 lakhs.

(d) Mazagon Dock Ltd. have built or have on order the following categories of ships which they could not produce before:—

(i) Frigates, Minesweepers, Dredgers and Tankers for the Indian Navy.

(ii) Passenger Liners for the Shipping Corporation of India and Cargo-cum-Passenger Ships for the Andaman & Nicobar Administration.

In addition a greater number of smaller craft e.g. dredgers and ancillary port craft can be manufactured than was possible before this expansion. Repair capacity of the yard has also been considerably increased and is a good source of Foreign Exchange earnings which have increased from Rs. 86.54 lakhs in 1965-66 to Rs. 19 lakhs (estimated) in 1968-69. Prior to the expansion scheme the total turnover of the yard was approximately Rs. 4 crores and has now gone up to Rs. 10.71 crores in 1968-69. Major works involved in the expansion scheme have already been successfully completed. Some minor works are in progress. The full impact of the expansion scheme will be felt from 1970-71 onwards.

#### **Export of non-traditional Goods**

4153. **SHRI S. S. KOTHARI:** Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether it is a fact that the export of non-traditional goods has increased considerably during the last three years;

(b) if so, the future prospects of maintenance and of increase in their exports;

(c) the commodities which are lagging behind in export; and

(d) the steps which Government are taking to promote exports of non-traditional items?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK):** (a) Yes, Sir.

(b) With concerted efforts in the fields of production, consumption and exports it is hoped to increase the exports of non-traditional goods further.

(c) A list showing the non-traditional goods which have registered decreases during 1968-69 compared to 1967-68 is as follows:

1. Sugar
2. Meat and Meat-products
3. Animal casings
4. Fish in air-tight containers
5. Coir-carepts and floor rugs
6. Cordage, cable, rope and twine of jute.
7. Finished Leather
8. extiles hand printed
9. Tobacco manufactures.

Note: Items which were not figuring prominently in our exports at the start of the First Five Year Plan have been taken to be as non-traditional exports.

(d) Details of the export promotion measures taken will be seen (i) in the reply given on 18-2-69 to Unstarred Question No. 182 and (ii) in the statement implementing the assurance to Unstarred Question No. 3592 dated 19-3-69, copies of which have already been submitted to the Dept. of Parliamentary Affairs.

#### **U.S./Soviet Draft Treaty on Sea Bed**

4154. **SHRI BHOGENDRA JHA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the U.S. Government have presented a draft treaty on Sea-bed at the Geneva Disarmament Conference;

(b) if so, the main features of the U.S. draft;

(c) how it compares with the Soviet draft proposals presented a few months back; and

(d) India's attitude towards the U.S. draft treaty?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):** (a) Yes, Sir.

(b) and (c). The texts of the two draft treaties are placed on the Table of the House. [*Placed in Library.* See No. LT-1737/69].

(d) The Government are in favour of the Sea-bed and the Ocean Floor being used exclusively for peaceful purposes. The disarmament aspects of this question are now under negotiation with a view to reaching agreement on the text of a draft treaty that will be acceptable to all members of the Disarmament Committee.

#### **Purchase of Urea from Japan**

4155. **SHI S. K. TAPURIAH:** Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether there is some difficulty in purchasing urea from Japan against cash payments;

(b) if so, whether the price to be paid will be higher; and

(c) the total loss on this account?

**THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK):** (a) There is no proposal at present to purchase urea from Japan against cash payment, i.e. free resources.

(b) and (c). Do not arise.

#### **Import of Jute**

4156. **SHRI SITARAM KESRI:** Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether it is a fact that the Jute Import Clearance Committee has allowed the import of 6.24 lakh bales of fibre;

(b) whether the Committee have